

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 256 of 2012

Dated : 19th July, 2013

M/s Nava Bharat Ventures Ltd.

... Appellant(s)

Versus

ORissa Electricity Regulatory Commission & Anr.

... Respondent(s)

ORDER

The Bench has not assembled today.

As agreed by the learned counsel for the parties, post the matter on **23.08.2013.**

COURT MASTER